

Mr. Speaker: The question relates to release of lands that were taken for the Ammunition depot, the compensation to the ryots and the amount of compensation. The hon. Member will put down a question separately. This does not arise straightaway from this question.

Free Legal Aid to the Poor

*1889. **Shri Vasudevan Nair:** Will the Minister of Law be pleased to refer to the reply given to Starred Question No. 769 on the 4th December, 1957 and state:

(a) whether any of the State Governments have since evolved any scheme for giving free legal aid to the poor; and

(b) if so, the names of those States?

The Deputy Minister of Law (Shri Hajarnavis): (a) The Government of India has not since received any scheme for legal aid to the poor from any other State.

(b) Does not arise.

Shri Vasudevan Nair: Some time in July 1957, I remember the hon. Deputy Minister replied to a question that he is trying to collect information from the States and has asked the States to have some such scheme. May I know whether the Central Government has done that and, if so, whether they have not received any reply from any State Government?

Shri Hajarnavis: The State Governments have not sent any scheme so far.

Shri Vasudevan Nair: Am I to understand that the Government of India has no information about the fact that the Government of Kerala has evolved such a scheme and the Government has promised 50 per cent. help for them?

Shri Hajarnavis: That question was already replied to in the previous answer to a previous question No. 769. We had stated there that it was re-

ported in the conference that the Governments of Kerala and Bombay have already formulated a scheme. I have nothing to add to that answer.

Shri Muhammed Elias: May I know whether the Government is thinking of preparing such a scheme for the workers who have been discharged by the employers to defend their case in the Tribunal and the Supreme Court?

Shri Hajarnavis: So far as the question of legal aid is concerned, the primary responsibility is that of the States.

Shri T. K. Chaudhuri: Even if the Kerala Government has not cared to inform this Government, may I know what is the scheme that they have formulated?

Shri Hajarnavis: We have indicated in the previous answer that the scheme of the Kerala Government was before us and it was referred to in the previous answer.

Shri Tangamani: In reply to the original question, the hon. Deputy Minister stated that no Government has sent a scheme. On 13.11.57, in reply to Starred question No. 124, a statement was laid about the various decisions taken by the State Law Ministers' conference on 18th and 19th September, 1957. Item 7 there clearly shows the five items about how legal aid to the poor has to be given. I would like to know whether the two Governments have submitted schemes or whether the Government is aware of the scheme of these two Governments on the basis of these five items given there?

Shri Hajarnavis: My answer today was that the Government of India has not since received any scheme. Because the question referred to the previous question No. 769, we said that since that question was answered, no further information has been received.

Shri Tangamani: Originally itself, each State has to formulate a scheme. If such a scheme is formulated, I would like to know whether the Government is aware of such a scheme.

Shri Hajarnavis: Yes. The Government are aware of the scheme framed by the State of Kerala.

Shri Panigrahi: May I know whether any grant has been made to any social welfare organisation for providing legal aid to the poor?

Shri Hajarnavis: So far as the Central Government is concerned, they have not given any.

Exploitation of Salem Iron Ore

*1890. **Shri Sampath:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 890 on the 29th November, 1957 and state:

(a) whether the feasibility of exploiting iron ore deposits in Salem District of Madras State has since been examined; and

(b) if so, the results thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The examination has not yet been undertaken, as priority had to be given to Orissa. The deposits are reported to be low grade, for which there is a very little market at the moment.

Shri Sampath: In view of the fact that experience in Germany had shown that even with low iron content in the ores, a steel plant can be established and worked successfully with low shaft furnaces, will the Government consider the feasibility of establishing a steel plant in Salem district?

Shri K. D. Malaviya: A point scheme is just now being worked out in our Metallurgical Institute at Jamshedpur. We hope that as soon as we get the exact processes worked out here in this Metallurgical Institute, we

shall try to utilise the non-cooking coal to use this low grade content of iron ore.

Shri Ramanathan Chettiar: In view of the inordinate delay in getting the report from the Metallurgical Institute, what steps the Government will take to expedite the process of getting the report as early as possible?

Shri K. D. Malaviya: The machinery and equipment for setting up the pilot plant have already reached India. It is expected that the experiment will commence soon.

Shri Tangamani: May I know when the pilot plant will be set up; at what time this year or next year it will be set up?

Shri K. D. Malaviya: The machinery has arrived in India and it is perhaps on its way to Jamshedpur. It will be set up very soon.

Training of Nepalese in India

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*1891. { **Shri Bhogji Bhal:**
Shri Rameshwar Tantia:

Will the Minister of Finance be pleased to state whether it is a fact that Government have agreed to give facilities for training to Nepalese engineers, doctors, and scientists required by that country for their First Five Year Plan?

The Deputy Minister of Economic Affairs (Shrimati Tarkeshwari Sinha): Government of India provides technical assistance, which includes training facilities in the fields of engineering, medical and science etc., to the Government of Nepal under the Technical Cooperation Scheme of Colombo Plan.

श्री भोगज भाई : हम में कितना सहायता करके होगा और नेपाल सरकार में कितना मांगा जाएगा ?